

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00751/2019

Friday, this the 25th day of October, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member

V.Murugesa Pillai
 Technician Grade II
 Coaching Depot Office, Southern Railway
 Trivandrum Central (TVC) – 695 001
 Ph- 8129120700
 Residing at Railway Quarter No.132E
 Thampanoor, Trivandrum **Applicant**

(By Advocate : Mr.R.V.Sreejith)

V e r s u s

The Senior Division Personnel Officer
 Divisional Office, Personnel Branch
 Southern Railway
 Thiruvananthapuram – 695 036 **Respondents**

(By Advocate : Mrs.Girija K.Gopal)

This application having been heard on 25.10.2019 the Tribunal on the same day delivered the following:

O R D E R (ORAL)

By Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

When the matter was taken up, Mrs.Girija K.Gopal, learned Standing Counsel for the respondent Railways submitted that subsequent to the issuance of the impugned order at Annexure A-1, an order in amendment

has been issued on 18.10.2019, posting the applicant to Kochuveli, which is in the suburbs of Trivandrum city. Mr.R.V.Sreejith, learned counsel for the applicant is present. As the applicant had expressed some physical difficulties in moving to far away Nagarcoil, now that he has been re-posted to Kochuveli, his grievance has been substantially redressed. Hence the Original Application is disposed of as infructuous. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A1 - True copy of the order No.O.O
No.36/2019/C&W/M/C dated 10.10.2019

Annexure A2 - True copy of the discharge summary issued by the SP Fort, Hospital Trivandrum explaining the treatment and surgery undergone by the applicant

Annexure A3 - True copy of the representation dated 14.10.2019 submitted before the respondent

Annexure A4 - True copy of postal receipt evidencing the dispatch of Annexure A3 representation to the respondent

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